

**HIGH COURT OF HIMACHAL PRADESH AT SHIMLA**

No. HHC/Judl./ Misc./-

Dated Shimla, the 25<sup>th</sup> April, 2013

**OFFICE ORDER**

**Hon'ble the Chief Justice has been pleased to order as follows:-**

A. If any part heard matter is ordered to be listed next day, as overnight part-heard matter, a note shall be inserted in the Supplementary Cause List of the next day to the effect that overnight part-heard matter will be taken up first, after admission matters.

For example, if on the particular day from hearing list Serial Number 1 to 4 are not taken and thereafter, Serial Number 5 is taken and adjourned overnight as part-heard hearing matter, then in the Supplementary Cause List, a note should be clearly indicated that **“after the overnight part-heard matter Serial Number 1 to 4 will be taken and thereafter, hearing list will continue seriatum wise”**.

B. If in any eventuality, a particular Division Bench breaks before lunch, the cases as per existing Roster on that particular day will be taken up by the Hon'ble Single Bench.

C. In case, Civil matters of Hon'ble SB-V are over before lunch and there is time left, Hon'ble SB-V will start remaining List of Criminal cases and thereafter hearing list will be taken up.

D. As and when Hon'ble Division Bench(s) is not available due to casual absence or otherwise, one of the Hon'ble Judge(s), available in Single Bench on that date(s) would be a Member of that Hon'ble Division Bench. If it is not possible, in that event the matters listed before the said Hon'ble Division Bench shall be equally divided amongst other Hon'ble Division Benches, except the Division Bench, headed by Hon'ble the Chief Justice. If on any day the Hon'ble Division Bench of Hon'ble the Chief Justice is not available, instruction to that effect shall be obtained from Hon'ble the Chief Justice.

E. If for any reason, Hon'ble Single Bench(s) is not available due to casual absence etc., in that event the matters listed before the Hon'ble Single Bench, shall be divided equally amongst the Hon'ble Single Bench(s) available on that particular date(s).

(C.B. Barowalia)

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